

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 101
(IB)-613(ND)/2019**

Under Section: 7 of IBC.

In the matter of:

State Bank of India
Vs.
Shri Lal Mahal Ltd

....Applicant

....Respondent

Order delivered on 11.09.2019

CORAM

**SH. R. VARADHARAJAN,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Ankur Mittal, Adv.
Mr. Karan Setiyar, Adv.
Ms. Meera Murali, Adv.
For the Respondent : Mr. Vikrant Singh, Adv.
Mr. Mangesh Krishna, Adv.
Mr. Rahul Gupta, Adv.

ORDER

List before the Regular Bench on 25.09.2019.

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Mukesh

